

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

LIBRARY

OA. 350/1721/2019

Date of order: 08.01.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member.
: Hon'ble Mr. Tarun Shridhar, Administrative Member

KUMKUM CHAKRABORTY
VS.
C.L.W.

For the Applicant : Mr. B. Chatterjee, Counsel

For the Respondents : Mr. N.D. Bandyopadhyay, Counsel

O R D E R (Oral)

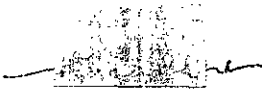
Per Ms. Bidisha Banerjee, JM:


Heard both.

2. Ld. Counsel for respondents submits that the applicant had joined the place of transfer and already retired from the service. Therefore, the OA has become infructuous.

3. Hence, the OA is disposed of as infructuous.

4. Letter dated 17.02.2020 is taken on record.


(Tarun Shridhar)
Member (A)


(Bidisha Banerjee)
Member (J)

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